

LOK SABHA DEBATES

Vol. II, First day of the Second Session of the Sixth Lok Sabha No. 1

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LOK SABHA

Saturday, June 11, 1977/Jyaisiha 21,
1899 (Saka)

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri A. E. T. Barrow (Nominated—
Anglo-Indian)

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, as we meet today after an interval of two months, it is my sad duty to inform the House of the passing away of one of our colleagues, Shri S. B. Giri and three former Members, Shri Girija Sankar Guha, Shri Hem Barua and Shri K. C. Neogy.

Shri S. B. Giri was a sitting Member of this House from Warangal constituency of Andhra Pradesh. He had also been a Member of the Fifth Lok Sabha during the years 1971—77. He was a trade unionist and freedom fighter. After Independence, he played a prominent role for the merger of erstwhile Hyderabad State in the Indian Union. He was associated with trade union activities for a long time and held some of the top positions in All India Railwaymen's Federation and Hind Mazdoor Sabha. He will be remembered for long for his devotion to the cause of the Labour. A widely travelled man, he had endeared himself to a large

circle of friends by his amiable nature. He used to take active part in the proceedings of the House. He suddenly passed away at Secunderabad on the 23rd April, 1977 at the age of 55.

Shri Girija Sankar Guha was a Member of the Constituent Assembly and Provisional Parliament during the years 1947—52. Earlier he had served as a Minister in the Tripura State in 1945. He passed away at Shillong on the 2nd March, 1977 at the age of 83.

Shri Hem Barua was a Member of the Second, Third and Fourth Lok Sabha during the years 1957—70. During the Fourth Lok Sabha, he represented Mangaldai constituency in Assam. Starting his career as a Lecturer in English Literature, he very soon entered active politics and joined the 1942 Quit India Movement. A seasoned Parliamentarian he took keen interest in the proceedings of the House and his views were heard with great respect. The issues that interested him most were foreign affairs and economic development. Besides this, he was an eminent author, journalist and an educationist. A prolific writer, he wrote a large number of books on varied topics in English, Assamese and Hindi languages. He was associated with several educational institutions and served as Member of the Courts of Banaras and Gauhati Universities. He was a member of some of the Parliamentary delegations sent abroad during his membership of Lok Sabha. He passed away at Gauhati on the 9th April, 1977 at the age of 62.

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[Mr. Speaker]

Shri K. C. Neogy was a Member of the Central Legislative Assembly during the years 1921—34 and again 1942—47 and of Constituent Assembly and Provisional Parliament during the years 1948—51. He was Union Minister for Relief and Rehabilitation and of Commerce during 1947—50. A man of versatile ability, Shri Neogy served the country in various capacities. He was Adviser to the Indian States' Delegations to the three Round Table Conferences held during the period 1930-31. He was Dewan of Mayurbhanj State in the Eastern States Agency during 1935—40 and its Political Adviser during 1940—42. In 1946, he was a Member of the U.N. Human Rights Commission. He also served as Chairman of the Finance Commission in 1951 and as Member of the Planning Commission in 1953. During his parliamentary career, he had left his mark as a great debator and served on the Panel of Chairmen for a number of years in the Central Legislative Assembly. He passed away at Calcutta on the 2nd June, 1977 at the ripe age of 89.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a shortwhile to express its sorrow.

The Members then stood in silence for a short while.

MR. SPEAKER: Papers to be laid. Chaudhuri Charan Singh.

SHRI VAYALAR RAVI (Chirayinkil): These are the papers by which he butchered democracy and arbitrarily dissolved all the nine assemblies against the provisions of the Constitution. It is a violation of the Constitution.

MR. SPEAKER: This could be raised some time and then you can speak on it, not now.

SHRI C. K. CHANDRAPAN (Cannanore): We had sent notice about discussion.

MR. SPEAKER: Later on it can be considered, not now.

11.06 hrs.

PAPERS LAID ON THE TABLE

PRESIDENTIAL PROCLAMATIONS DATED 30TH APRIL, 1977 IN RESPECT OF THE STATES OF HARYANA, HIMACHAL PRADESH, MADHYA PRADESH, ETC., ETC.

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): I beg to lay on the Table—

(1) (i) A copy of the Proclamation (Hindi and English versions) dated the 30th April, 1977 issued by the Vice-President acting as President under article 356 of the Constitution in relation to the State of Haryana published in Notification No. G.S.R. 201(E), in Gazette of India dated the 30th April, 1977, under article 356(3) of the Constitution.

(ii) A copy of the Order (Hindi and English versions) dated the 30th April, 1977, made by the Vice-President acting as President in pursuance of sub-clause (i) of clause (c) of the above Proclamation, published in Notification No. G.S.R. 202(E), in Gazette of India, dated the 30th April, 1977.

(2) (i) A copy of the Proclamation (Hindi and English versions), dated the 30th April, 1977 issued by the Vice-President acting as President under article 356 of the Constitution in relation to the State of Himachal Pradesh published in Notification No. G.S.R. 203(E) in Gazette of India, dated the 30th April, 1977, under article 356(3) of the Constitution.

(ii) A copy of the Order (Hindi and English versions), dated the 30th April, 1977, made by the Vice-President acting as President